

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI ANNASAHAB P. SHINDE):
I would request him.

MR. SPEAKER: I will send it to
him. He will be given the notice.

PROF. MADHU DANDAVATE:
Do I take it that you feel that there
is a *prime facie* case that the require-
ment of Section 34 of the Commission
of Inquiry Act, 1952 has not been
fulfilled?

MR. SPEAKER: Either you ask
for my observation or you say that he
should come and explain. This will
be sent to him. Then, I will come
with my observations.

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): My information
is, hon. Minister Mr. C. Subramaniam
has duly received the notice.

MR. SPEAKER: Your information
is wonderful information.

12.10 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT WITH
AUDITED ACCOUNTS OF OIL AND NATU-
RAL GAS COMMISSION FOR 1972-73

THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRI D. K.
BOROOAH): I beg to lay on the
Table—

- (1) A copy of the Annual Report
together with the Audited
Accounts (Hindi and English
versions) of the Oil and
Natural Gas Commission for
the year 1972-73 and of its
subsidiary company Hydrocar-
bons India Private Limited,
New Delhi, for the year 1972,
under sub-section (3) of
section 23 read with sub-
section (4) of section 22 of

the Oil and Natural Gas
Commission Act, 1959.

- (2) A copy of the Review (Hindi
and English versions) by the
Government on the above
Report. [Placed in Library.
See No LT-8294/74].

ORDER OF DELIMITATION COMMISSION IN RESPECT OF TAMIL NADU

THE MINISTER OF STATE IN
THE MINISTRY OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI
NITIRAJ SINGH CHAUDHARY):
I beg to lay on the Table a copy of
Order No. 21 (Hindi and English
versions) of the Delimitation Com-
mission in respect of the State of
Tamil Nadu, published in Notification
No. S.O. 463(E) in Gazette of India
dated the 31st July, 1974, under sub-
section (3) of section 10 of the
Delimitation Act, 1972. [Placed in
Library See No LT-8295/74].

REVIEWS AND ANNUAL REPORTS OF
INDIAN DRUGS AND CHEMICALS LTD.,
NEW DELHI, ENGINEERS INDIA LTD.,
NEW DELHI, PYRITES PHOSPHATES AND
CHEMICALS LTD., DEHRI-ON-SONS AND
FERTILIZERS AND CHEMICALS, TRAVAN-
CORE LTD., ELOOR FOR 1972-73

THE MINISTER OF STATE IN
THE MINISTRY OF PETROLEUM
AND CHEMICALS (SHRI SHAH-
NAWAZ KHAN): I beg to lay on
the Table a copy each of the follow-
ing papers (Hindi and English ver-
sions) under sub-section (1) of section
619A of the Companies Act, 1956:—

- (1) (i) Review by the Govern-
ment on the working of the
Indian Drugs and Pharma-
ceuticals Limited, New Delhi,
for the year 1972-73.
- (ii) Annual Report of the Indian
Drugs and Pharmaceuticals
Limited, New Delhi, for the
year 1972-73 along with the
Audited Accounts and the
comments of the Comptroller
and Auditor General there-
on.